

FORM-G
INVITATION FOR EXPRESSION OF INTEREST FOR
SHIRPUR GOLD REFINERY LIMITED OPERATING IN METAL REFINERY INDUSTRY AT SHIRPUR,
DISTRICT DHULE, MAHARASHTRA - 425405
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	SHIRPUR GOLD REFINERY LIMITED CIN: L51900MH1984PLC034501 PAN: AAACA4896K
2.	Address of the registered office	Refinery Site Shirpur, District Dhule, Dhulia, Maharashtra, India, 425405
3.	URL of website	www.shirpurgold.com
4.	Details of place where majority of fixed assets are located	Refinery Site Shirpur, District Dhule, Dhulia, Maharashtra, India, 425405
5.	Installed capacity of main products/ services	Annual capacity of 217 MT of Gold and Silver
6.	Quantity and value of main products/ services sold in last financial year	Total Revenue as per audited financials for FY 2023-24: NIL
7.	Number of employees/ workmen	0
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Send an email at cirp.sgrl@dimax.in
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Send an email at cirp.sgrl@dimax.in
10.	Last date for receipt of expression of interest	19-04-2025
11.	Date of issue of provisional list of prospective resolution applicants	29-04-2025
12.	Last date for submission of objections to provisional list	04-05-2025
13.	Date of issue of final list of prospective resolution applicants	14-05-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	04-05-2025
15.	Last date for submission of resolution plans	03-06-2025
16.	Process email id to submit EOI	cirp.sgrl@dimax.in

Note: The above timelines are subject to grant of CIRP extension by Adjudicating Authority.



Ashish Vyas

Ashish Vyas
Resolution Professional
Shirpur Gold Refinery Limited

IP Reg. No.: IBBI/IPA-001/IP-P-01520/2018-2019/12267

AFA Validity: 31-12-2025

Reg. Add: B-1A Viceroy Court CHS, Thakur Village, Kandivali (East),
Mumbai Suburban, Maharashtra- 400101

Date: April 03, 2025
Place: Mumbai